

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

(CAA)-62(PB)/2018

IN THE MATTER OF:

M/s. Jarella Baba Finance Co. Pvt. Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 26.07.2018

Coram:

Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant/petitioner : Ms. Rekha Mittal, Adv.
For the respondent :
Stg. Counsel for ITD : Mr. Asheesh Jain, Mr. Ajit Sharma & Mr.
Adnan Siddiqui, Adv.

ORDER

For final arguments on 08.08.2018.

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

Sd/-

(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)

26.07.2018
Ritu Sharma